Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - IV SECTION)

MINUTES OF THE NORMS COMMITTEE- IV

MEETING No. NC/4/MEET/Jun/202425/6 **DATED:** 02/07/2024

Please Note

I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in

II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.

III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Jun/202425/6 dated 02/07/2024 of Norms Committee - IV for the year 2024-25 was held on 02/07/2024 under the Chairmanship of Sh. Rakesh Kumar,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20, 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sh. Manoj Kumar Meena, Dy. Director	DGFT(HQ)
2	Sh. Uttam Kumar Jana, FTDO	DGFT(HQ)
3	Sh. Shaish Kumar, Technical Consultant	DGFT
4	Sh. D. N. Mathur, Technical Consultant	DGFT
5	Nand Lal,Technical Consultant	DGFT

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Location: DGFT(HQ)

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Case Details and Decision(s):

Case No.	1 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SPAK ORGOCHEM (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00117286AM21
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.10.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	2 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	AGRO LIFE SCIENCE CORPORATION
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00156149AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.12.2023 followed by multiple reminders. Hence, the committee decided to close the case for non-reply.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	3 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00231913AM22
RA File Number	039404000672 AM21
Licence No and	0311000251/null

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Date	
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms for Advance Auth no. 0311000251 dated 21.12.2023, which was issued under 'No Norms Repeat Basis.' After detailed deliberations, the committee decided to reject this case and direct the firm to approach the concerned RA for regularization of the mentioned authorization. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	4 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VICTORY CHEMICALS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00379809AM22
RA File Number	NA
Licence No and Date	0310837992/null
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms for Advance Auth no. 0310837992, which was issued under 'No Norms Repeat Basis.' After detailed deliberations, the committee decided to reject this case and direct the firm to approach the concerned RA for regularization of the mentioned authorization. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	5 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VICTORY CHEMICALS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00381530AM22
RA File Number	NA
Licence No and Date	0310835489/null
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms for Advance Auth no. 0310835489, dated 18.03.2020 which was issued under 'No Norms Repeat Basis.' After detailed deliberations, the committee decided to reject this case and direct the firm to approach the concerned RA for	

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regularization of the mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	6 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GALAXY IMPEX (INDIA)
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000967AM14
RA File Number	132404000039 AM14
Licence No and Date	1310045266/03/12/2013

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 20.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	7 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PLASTO POLYCHEM INDUSTRIE
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000110AM15
RA File Number	072404000354 AM14
Licence No and Date	0710101248/10/01/2014

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	8 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000979AM14
RA File Number	332404000014 AM14
Licence No and Date	3310028960/11/02/2014

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL issued in meeting no. NC/4/Meet/ Nov/202223/13 dated 08.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	9 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	VISHNU CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00003944AM23
RA File Number	092404000562 AM15
Licence No and Date	0910061496/06/01/2015

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

Case No.	10 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000871AM19

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RA File Number	102404000006 AM16
Licence No and Date	1010059130/13/05/2015
Norms Committee Decision: The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.	

Case No.	11 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	DESIGNCO
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001309AM19
RA File Number	292104000022 AM16
Licence No and Date	2910025225/01/10/2015
Norms Committee Decision: The committee considered the case as per agenda and noted that the EODC for this license has been issued at CLA, Delhi on 03.01.2019. Hence, the committee decided to close the case. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP	

Case No.	12 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PAYAL POLYPLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00005652AM23
RA File Number	NA
Licence No and Date	0510396023/26/10/2015
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms for Advance Auth no. 0510396023 dated 26.10.2015, which was already approved in NC Meeting no 07/83-ALC1/2016 dated 03.07.2016. After detailed deliberations, the committee decided to reject this case and direct the firm to approach the concerned RA for regularization of the mentioned authorization.	

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The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	13 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CORTEVA AGRISCIENCE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000306AM17
RA File Number	342404000264 AM16
Licence No and Date	3410041830/27/01/2016

Norms Committee Decision:

The committee considered the case as per agenda and noted that the EODC for this license has been issued at RA Baroda, on 11.12.2023. Hence, the committee decided to close the case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	14 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UMANG BOARDS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000862AM19
RA File Number	132404000026 AM16
Licence No and Date	1310048252/24/05/2016

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.-7.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	15 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred

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Party Name	VIDHI SPECIALTY FOOD INGREDIENTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00008264AM24
RA File Number	039504000261 AM17
Licence No and Date	0310805807/29/06/2016

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

Case No.	16 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UNITOP CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00004421AM24
RA File Number	039504000705 AM17
Licence No and Date	0310809719/09/12/2016

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.04.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	17 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	WELSET PLAST EXTRUSIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00001347AM24
RA File Number	039504000245 AM18
Licence No and Date	0310814421/04/07/2017

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Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 11.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	18 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	PHILODEN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00005426AM23
RA File Number	342404000210 AM18
Licence No and Date	3410043660/29/11/2017

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

Case No.	19 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	BABA SUPER MINERALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00226962AM22
RA File Number	132404000055 AM18
Licence No and Date	1310048856/06/02/2018

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

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Case No.	20 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000972AM19
RA File Number	102404000004 AM19
Licence No and Date	1010059938/11/05/2018

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	21 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VIJAYNAGAR BIO-TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00006589AM24
RA File Number	262404000008 AM19
Licence No and Date	2610012849/06/09/2018

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	22 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VIDHI SPECIALTY FOOD INGREDIENTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024

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HQ File Number	HQRNORM REVIW00008331AM24
RA File Number	039504000624 AM19
Licence No and Date	0310824114/01/10/2018

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has applied for a review of norms against the NC decision in NC Meeting No. 07-AM20 dated 13.11.2019. After detailed examination, the committee found that Advance Auth No.0310824114, dated 01.10.2018, was issued under 'No Norms Repeat Basis' by RA Mumbai. Consequently, the committee decided to reject the case and direct the firm to approach the concerned RA for regularization of the mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP."

Case No.	23 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	AIMCO PESTICIDES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000267AM20
RA File Number	039404000584 AM19
Licence No and Date	0310824220/04/10/2018

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the case had already been approved in NC meeting no. 01/83-ALC1/2019 dated 04.04.2019. Therefore, the committee decided to close this case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	24 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001117AM19
RA File Number	102404000080 AM19
Licence No and Date	1010060091/21/12/2018

Norms Committee Decision:

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The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	25 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001151AM19
RA File Number	062404000065 AM19
Licence No and Date	0610039098/23/01/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	26 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001177AM19
RA File Number	062404000070 AM19
Licence No and Date	0610039115/05/02/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	27 / NC/4/MEET/Jun/202425/6

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Case Status	Case Rejected
Party Name	STERLING AUXILIARIES PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001190AM19
RA File Number	039504001170 AM19
Licence No and Date	0310826946/08/02/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued in meeting no. NC/4/MEET/May/202223/3 dated 31.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	28 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GOODEARTH MINCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001303AM19
RA File Number	502404000030 AM19
Licence No and Date	5010002508/13/02/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	29 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00000452AM23
RA File Number	NA
Licence No and Date	2910025394/16/04/2019

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Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms for Advance Auth no. 2910025394 dated 16.04.2019. After detailed deliberations, the committee decided to reject.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	30 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00004768AM23
RA File Number	292404000003 AM20
Licence No and Date	2910025394/16/04/2019

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no. NC/4/MEET/May/202324/3 dated 13/06/2023. Hence, the committee direct the firm to submit the reply to the following DL on BO portal:

1. Justification for higher wastage along-with the photograph.

The case stands deferred.

Case No.	31 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	DEVHARSH INFOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00005692AM24
RA File Number	NA
Licence No and Date	0310828439/22/04/2019

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms for Advance Auth no. 0310828439 dated 22.04.2019. However, norms for said Adv Auth had already

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been approved in NC Meeting no NC/4/MEET/May/202425/3 dated 29.05.2024. After detailed deliberations, the committee decided to reject this case and direct the firm to approach the concerned RA for regularization of the mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	32 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MANMOHAN MINERALS & CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000071AM20
RA File Number	502404000035 AM19
Licence No and Date	5010002521/29/04/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	33 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000091AM20
RA File Number	062404000011 AM20
Licence No and Date	0610039182/08/05/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

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Case No.	34 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000234AM20
RA File Number	102404000027 AM20
Licence No and Date	1010060217/02/07/2019
Norms Committee Decision: The committee considered the case as per agenda and decided that in compliance with policy circular No. 5(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, RA may take necessary action.	

Case No.	35 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000266AM20
RA File Number	062404000029 AM20
Licence No and Date	0610039246/18/07/2019
Norms Committee Decision: The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.	

Case No.	36 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	GTF PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000295AM20

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RA File Number	082404000127 AM20
Licence No and Date	0810145906/02/08/2019
Norms Committee Decision:	
The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.	

Case No.	37 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ANAR CHEMICALS LLP
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000299AM20
RA File Number	082404000148 AM20
Licence No and Date	0810145921/07/08/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL issued in meeting no. NC/4/Meet/May/202223 dated 31.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	38 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000384AM20
RA File Number	062404000044 AM20
Licence No and Date	0610039288/20/09/2019
Norms Committee Decision:	
The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.	

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Case No.	39 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000459AM20
RA File Number	062404000058 AM20
Licence No and Date	0610039326/06/11/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	40 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00003457AM23
RA File Number	342404000008 AM20
Licence No and Date	3410045718/18/12/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	41 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024

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and Date	
HQ File Number	HQRNORM REVIW00003455AM23
RA File Number	342404000280 AM20
Licence No and Date	3410045725/19/12/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	42 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CAMBAY FOODPAC LLP
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000573AM20
RA File Number	522404000055 AM20
Licence No and Date	5210043281/24/12/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	43 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000614AM20
RA File Number	062404000081 AM20
Licence No and Date	0610039395/07/01/2020

Norms Committee Decision:

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The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	44 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SWATI MENTHOL AND ALLIED CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000639AM20
RA File Number	052404000661 AM20
Licence No and Date	0510413336/15/01/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	45 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UNITED CHEMIE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000667AM20
RA File Number	082404000358 AM20
Licence No and Date	0810147114/30/01/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.11.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	46 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CRYSTAL CROP PROTECTION LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000669AM20
RA File Number	052304000416 AM20
Licence No and Date	0510413484/30/01/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	47 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	INDIA PESTICIDES LIMITED.
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000684AM20
RA File Number	062404000088 AM20
Licence No and Date	0610039435/06/02/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	48 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PARIKH ENTERPRISES PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024

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and Date	
HQ File Number	018305000696AM20
RA File Number	082404000370 AM20
Licence No and Date	0810147220/11/02/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. NC/4/Meet/Apr/202223/5 dated 30.06.2022. Hence, the committee decided to close the case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	49 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SRI AYYAPPAN FINE ARTS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000703AM20
RA File Number	322404000116 AM20
Licence No and Date	3210079398/12/02/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 11.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	50 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	HARSHA EXITO ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001039AM21
RA File Number	042404000179 AM20
Licence No and Date	0410166541/18/02/2020

Norms Committee Decision:

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The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	51 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GRAM TARANG FOODS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000726AM20
RA File Number	262404000017 AM20
Licence No and Date	2610012905/19/02/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	52 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000784AM20
RA File Number	562404000047 AM20
Licence No and Date	5610005848/17/03/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	53 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MANI AGRO CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000795AM21
RA File Number	322404000137 AM20
Licence No and Date	3210079479/13/04/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	54 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	POOJA FRAGRANCE
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000800AM21
RA File Number	072404000308 AM20
Licence No and Date	0710116350/20/04/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	55 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	BEE CHEMS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000821AM21
RA File Number	062404000003 AM21
Licence No and Date	0610039479/27/04/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	56 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	UPL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000827AM21
RA File Number	039504000057 AM21
Licence No and Date	0310836131/07/05/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. 10/83-ALC1/2020 dated 19.03.2021. Hence, the committee decided to close the case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	57 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	FORACE POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000828AM21
RA File Number	052304000468 AM20
Licence No and Date	0510414128/08/05/2020

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Norms Committee Decision: The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. 10/83-ALC1/2020 dated 19.03.2021. Hence, the committee decided to close the case. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	58 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	MICRON PLATERS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000831AM21
RA File Number	039504000055 AM21
Licence No and Date	0310836164/11/05/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. 10/83-ALC1/2020 dated 19.03.2021. Hence, the committee decided toclose the case. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	59 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	BRILLIANT PRINTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000835AM21
RA File Number	072404000039 AM21
Licence No and Date	0710116445/13/05/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. 10/83-ALC1/2020 dated 19.03.2021. Hence, the committee decided to close the case. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

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Case No.	60 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00004767AM23
RA File Number	018305000838 AM21
Licence No and Date	0510414183/15/05/2020

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms with file no HQRNORMAPPLY00001020AM23 and HQRNORMREVIW00004767AM23 for Advance Auth no. 0510414183 dated 15.05.2020. However, post fixation of norms for said Adv Auth had already been rejected in NC Meeting no NC/4/MEET/Sep/202223/9 dated 22.09.2022. After detailed deliberations, the committee decided to reject this case and direct the firm to apply proper file for review of norms against decision of NC Meeting No NC/4/MEET/Sep/202223/9 dated 22.09.2022 or approach to the concerned RA for regularization of the mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	61 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	JINDAL DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00004160AM23
RA File Number	039404000074 AM21
Licence No and Date	0310836267/20/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

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Case No.	62 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UNITED CHEMIE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000857AM21
RA File Number	082404000040 AM21
Licence No and Date	0810147829/27/05/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.07.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	63 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SERVO PACKAGING LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM REVIW00007166AM23
RA File Number	018305000889 AM21
Licence No and Date	0210209909/08/06/2020

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms with file no HQRNORMAPPLY00007165AM23 and HQRNORMREVIW00007166AM23 for Advance Auth no. 0210209909 dated 08.06.2020. However, post fixation of norms for said Adv Auth had already been rejected in NC Meeting no NC/4/MEET/Aug/202223/8 dated 02.09.2022. After detailed deliberations, the committee decided to reject this case and direct the firm to apply proper file for review of norms against decision of NC Meeting No NC/4/MEET/Aug/202223/8 dated 02.09.2022 or approach to the concerned RA for regularization of the mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	64 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved

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Location: DGFT(HQ)

Party Name	BRILLIANT PRINTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000908AM21
RA File Number	072404000081 AM21
Licence No and Date	0710116614/17/06/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. 10/83-ALC1/2020 dated 19.03.2021. Hence, the committee decided to close this case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	65 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	HI-TECH CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000930AM21
RA File Number	022404000033 AM21
Licence No and Date	0210209946/30/06/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.11.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	66 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	PAREKH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000944AM21
RA File Number	039504000197 AM21
Licence No and Date	0310837038/06/07/2020

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Date: 18-Jul-2024 19:13:59
Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

Norms Committee Decision:

The committee considered the case as per agenda and decided to ask the firm to furnish the following information:

1. Details are given for product‘Ruthenium Trichloride’ while export is ‘Ruthenium oxide’.

The case stands deferred.

Case No.	67 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PACIFIC QUARTZ SURFACES LLP
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000948AM21
RA File Number	132404000020 AM21
Licence No and Date	1310049619/07/07/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	68 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	PARIKH ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000957AM21
RA File Number	082404000084 AM21
Licence No and Date	0810148092/10/07/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. NC/4/Meet/Apr/202223/5 dated 30.06.2022. Hence, the committee decided to close the case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	69 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	AIMCO PESTICIDES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000960AM21
RA File Number	039404000252 AM21
Licence No and Date	0310837164/14/07/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the case was already approved in meeting no. 01/2019-2020 dated 04.04.2019. Hence, the committee decided to marclose the case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	70 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUPERMINT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000977AM21
RA File Number	052404000192 AM21
Licence No and Date	0510414686/22/07/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	71 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	SHIVANSHU SINTERED PRODUCTS PVT LTD

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305000996AM21
RA File Number	052404000205 AM21
Licence No and Date	0510414777/30/07/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	72 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BAJAJ SUPERPACK INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001003AM21
RA File Number	502404000008 AM21
Licence No and Date	5010002701/06/08/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 20.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	73 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PLASTIC HOUSE
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001010AM21
RA File Number	342404000120 AM21
Licence No and Date	3410046284/11/08/2020

Norms Committee Decision:

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Location: DGFT(HQ)

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	74 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BEE CHEMS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001021AM21
RA File Number	062404000034 AM21
Licence No and Date	0610039587/20/08/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	75 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SENSIENT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001045AM21
RA File Number	039504000318 AM21
Licence No and Date	0310838013/01/09/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	76 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	WELSPUN LIVING LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001061AM21
RA File Number	039504000358 AM21
Licence No and Date	0310838173/09/09/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	77 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BALAJI CORK
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001109AM21
RA File Number	052304000188 AM21
Licence No and Date	0510415376/30/09/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	78 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	SUPERMINT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001158AM21
RA File Number	052404000369 AM21
Licence No and Date	0510415643/26/10/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	79 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	INDO COLCHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001159AM21
RA File Number	082404000251 AM21
Licence No and Date	0810148879/26/10/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	80 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ASTEC LIFESCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001178AM21
RA File Number	039404000598 AM21
Licence No and Date	0310839308/04/11/2020

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Location: DGFT(HQ)

Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	81 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	VIKING SPIRITS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	018305001204AM21
RA File Number	062404000063 AM21
Licence No and Date	0610039686/12/11/2020
Norms Committee Decision: The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.	

Case No.	82 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CORTEVA AGRISCIENCE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00233495AM22
RA File Number	342404000228 AM21
Licence No and Date	3410046560/25/11/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

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Case No.	83 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	J K PARAS POLYCOATS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00233506AM22
RA File Number	052304000298 AM21
Licence No and Date	0510415991/26/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	84 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	LINCON POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00234518AM22
RA File Number	082404000302 AM21
Licence No and Date	0810149109/26/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	85 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00235548AM22
RA File Number	342404000229 AM21
Licence No and Date	3410046564/26/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	86 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MADRAS FLUORINE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00233124AM22
RA File Number	042404000152 AM21
Licence No and Date	0410167345/27/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.10.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	87 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUNFLAG CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00004886AM24
RA File Number	NA
Licence No and Date	0511000153/15/12/2020

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Norms Committee Decision:

The committee considered the case as per agenda and noted that the case was already approved in meeting no. NC/4/Meet/Jan/202223/6, and again the firm has applied ANF 4B with fee of 500 Rs. After detailed deliberations, the committee decided to reject this case and direct the firm to approach the concerned RA for regularization of the mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	88 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUPERMINT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00046516AM21
RA File Number	05AA04020214 AM21
Licence No and Date	0511000408/24/12/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.11.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	89 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	SUNFLAG CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00048582AM21
RA File Number	05AA04020306 AM21
Licence No and Date	0511000424/28/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no. NC/4/MEET/Apr/2024-25/2 dated 14.05.2024. Hence, the committee directs the firm to submit the reply to the DL on BO portal and defer the case.

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Case No.	90 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BHUKHANVALA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00050127AM21
RA File Number	03AA04013935 AM21
Licence No and Date	0311000500/30/12/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	91 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	INDOTAN CHEMICALS LTD
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00053576AM21
RA File Number	02AA04006877 AM21
Licence No and Date	0211000144/04/01/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 15.11.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	92 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	ROYAL CARBON BLACK PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00056436AM21
RA File Number	03AA04014333 AM21
Licence No and Date	0311000724/06/01/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	93 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ASTEC LIFESCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00057750AM21
RA File Number	03AA04016727 AM21
Licence No and Date	0311000753/08/01/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	94 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	STANDARD BARCODES LABEL
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00058186AM21
RA File Number	10AA04002862 AM21
Licence No and Date	1011000042/08/01/2021

Norms Committee Decision:

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The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	95 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ASTEC LIFESCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00059326AM21
RA File Number	03AA04016729 AM21
Licence No and Date	0311000778/11/01/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	96 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	CROPNOSYS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00071345AM21
RA File Number	03AA04014763 AM21
Licence No and Date	0311001253/28/01/2021

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm has not replied to the DL issued on 20.05.2024. Hence, the committee directs the firm to submit the reply to the DL on BO portal and defer the case.

The case stands deferred.

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Case No.	97 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VIDHI SPECIALTY FOOD INGREDIENTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00075770AM21
RA File Number	03AA04021513 AM21
Licence No and Date	0311001454/03/02/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	98 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	NOCIL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00076945AM21
RA File Number	039504000449 AM21
Licence No and Date	0311001481/04/02/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	99 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Date: 18-Jul-2024 19:13:59
Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

Party Name	INDO COLCHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00077400AM21
RA File Number	08AA04007320 AM21
Licence No and Date	0811000513/05/02/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	100 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00077571AM21
RA File Number	03AA04021440 AM21
Licence No and Date	0311001390/05/02/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.10.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	101 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00079673AM21
RA File Number	03AA04021442 AM21
Licence No and Date	0311001400/09/02/2021

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Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.10.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	102 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00081093AM21
RA File Number	02AA04008765 AM21
Licence No and Date	0211000281/10/02/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	103 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MANMOHAN MINERALS & CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00081855AM21
RA File Number	50AA04001582 AM21
Licence No and Date	5011000064/11/02/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

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The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	104 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	HARSHA EXITO ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00082791AM21
RA File Number	04AA04006447 AM21
Licence No and Date	0411000334/12/02/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	105 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CORAPLAST INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00098793AM21
RA File Number	038204000288 AM20
Licence No and Date	0311002270/08/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	106 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	NIPRO PHARMAPACKAGING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00099079AM21
RA File Number	05AA04038600 AM21
Licence No and Date	0511001632/08/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	107 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	INDOTAN CHEMICALS LTD
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00099597AM21
RA File Number	02AA04010332 AM21
Licence No and Date	0211000388/09/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	108 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ARIES DYE CHEM INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00102597AM21

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RA File Number	08AA04011723 AM21
Licence No and Date	0811001012/12/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	109 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CROWN DECOR PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00103419AM21
RA File Number	08AA04011192 AM21
Licence No and Date	0811001008/15/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	110 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BEE CHEMS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00103892AM21
RA File Number	06AA04004238 AM21
Licence No and Date	0611000251/15/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued

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on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	111 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GULBRANDSEN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00105835AM21
RA File Number	34AA04003158 AM21
Licence No and Date	3411000314/18/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	112 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	TMV NATURAL OILS AND EXTRACTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00106105AM21
RA File Number	10AA04004341 AM21
Licence No and Date	1011000156/18/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	113 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	INDOGULF CROPSCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00106437AM21
RA File Number	05AA04040537 AM21
Licence No and Date	0511001799/18/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	114 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UMANG BOARDS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00106438AM21
RA File Number	13AA04006971 AM21
Licence No and Date	1311000199/18/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	115 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	ASTEC LIFESCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00106457AM21
RA File Number	03AA04028285 AM21
Licence No and Date	0311002377/18/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	116 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MANEESH ENTERPRISES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00107493AM21
RA File Number	56AA04002744 AM21
Licence No and Date	5611000198/19/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	117 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PLASTIC HOUSE
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00111871AM21
RA File Number	34AA04003007 AM21
Licence No and Date	3411000307/23/03/2021

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Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	118 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MEGHACHEM INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00112547AM21
RA File Number	08AA04012334 AM21
Licence No and Date	0811001095/24/03/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	119 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	AMBITN LIFESCIENCES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00112711AM21
RA File Number	10AA04004569 AM21
Licence No and Date	1011000176/24/03/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

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Case No.	120 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GARGI HUTTENES ALBERTUS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00114564AM21
RA File Number	03AA04029323 AM21
Licence No and Date	0311002899/26/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	121 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00116489AM21
RA File Number	10AA04004701 AM21
Licence No and Date	1011000194/30/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	122 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	MERINO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00117583AM21
RA File Number	02AA04011964 AM21
Licence No and Date	0211000494/31/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	123 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MAHALAXMI POLYPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00117705AM21
RA File Number	05AA04043446 AM21
Licence No and Date	0511002028/31/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	124 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUN BIO NATURALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00000721AM22
RA File Number	04AA04009240 AM21
Licence No and Date	0411000630/01/04/2021

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Location: DGFT(HQ)

Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	125 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UNITED CHEMIE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00006787AM22
RA File Number	08AA04012902 AM21
Licence No and Date	0811001204/08/04/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 19.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	126 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	LUBRIZOL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00006853AM22
RA File Number	03AA04027296 AM21
Licence No and Date	0311002316/08/04/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.	

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Location: DGFT(HQ)

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The case stands deferred.

Case No.	127 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MERINO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00014048AM22
RA File Number	02AA04001003 AM22
Licence No and Date	0211000542/13/04/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	128 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00020244AM22
RA File Number	34AA04000020 AM22
Licence No and Date	3411000452/16/04/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Location: DGFT(HQ)

Case No.	129 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	TITAN BIOTECH LTD. (TRANSFER FROM DELHI TO RAJ.)
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00020479AM22
RA File Number	05AA04043052 AM21
Licence No and Date	0511002220/16/04/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 11.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	130 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00024545AM22
RA File Number	02AA04001909 AM22
Licence No and Date	0211000580/22/04/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	131 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VEDANTA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00028685AM22

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Name: MANOJ KUMAR MEENA(
Deputy Director)
Date: 18-Jul-2024 19:13:59
Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

RA File Number	05AA04004636 AM22
Licence No and Date	0511002330/28/04/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	132 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PSI STONES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00031707AM22
RA File Number	04AA04009265 AM21
Licence No and Date	0411000752/03/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 11.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	133 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	WINDIA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00033215AM22
RA File Number	04AA04000735 AM22
Licence No and Date	0411000762/05/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

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Case No.	134 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MADRAS FLUORINE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00039274AM22
RA File Number	04AA04003295 AM22
Licence No and Date	0411000807/12/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	135 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	INDOGULF CROPSCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00039397AM22
RA File Number	05AA04013710 AM22
Licence No and Date	0511002572/12/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 18.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	136 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	ARCL ORGANICS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00039420AM22
RA File Number	02AA04004168 AM22
Licence No and Date	0211000685/12/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	137 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BAJAJ POLYBLENDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00046003AM22
RA File Number	50AA04000552 AM22
Licence No and Date	5011000143/19/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	138 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PACIFIC QUARTZ SURFACES LLP
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00047938AM22
RA File Number	13AA04002396 AM22
Licence No and Date	1311000355/21/05/2021

Norms Committee Decision:

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Location: DGFT(HQ)

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	139 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	FAITH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00049149AM22
RA File Number	08AA04004023 AM22
Licence No and Date	0811001566/24/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	140 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00050008AM22
RA File Number	02AA04004888 AM22
Licence No and Date	0211000733/24/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	141 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VIN OXIDE INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00100329AM22
RA File Number	31AA04008793 AM22
Licence No and Date	3111000362/26/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	142 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	POLYON TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00101176AM22
RA File Number	08AA04004507 AM22
Licence No and Date	0811001591/27/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	143 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SAI AUXI CHEM INDIA & CO
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00111693AM22
RA File Number	32AA04004080 AM22
Licence No and Date	3211001059/10/06/2021

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Location: DGFT(HQ)

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	144 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ROHA DYE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00118892AM22
RA File Number	03AA04022255 AM22
Licence No and Date	0311004747/19/06/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	145 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ARCL ORGANICS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00123592AM22
RA File Number	02AA04008515 AM22
Licence No and Date	0211000852/24/06/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	146 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	RASIK PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00126522AM22
RA File Number	06AA04003182 AM22
Licence No and Date	0611000524/29/06/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	147 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	A C BROTHERS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00133462AM22
RA File Number	05AA04051561 AM22
Licence No and Date	0511003525/07/07/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	148 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	PAREKH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00133491AM22

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RA File Number	03AA04019801 AM22
Licence No and Date	0311005187/07/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm didn't appear for personal hearing. The committee decided to give one last chance to the firm appear for personal hearing and defer the case.

The case stand defers and relists in the next meeting.

Case No.	149 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ESKAY IODINE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00134331AM22
RA File Number	03AA04045294 AM22
Licence No and Date	0311005218/08/07/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	150 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	BOS NATURAL FLAVORS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00138277AM22
RA File Number	10AA04005764 AM22
Licence No and Date	1011000430/14/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

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Case No.	151 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	KELVIN NATURAL MINT PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00140555AM22
RA File Number	05AA04055713 AM22
Licence No and Date	0511003694/16/07/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.05.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	152 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BAJAJ POLYBLENDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00142373AM22
RA File Number	50AA04002133 AM22
Licence No and Date	5011000188/19/07/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	153 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	A.G.INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024

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HQ File Number	HQRNORM APPLY 00150971AM22
RA File Number	05AA04057925 AM22
Licence No and Date	0511003918/30/07/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued in meeting no. NC/4/MEET/Oct/202223/11 dt. 03.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	154 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GLS FILMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00150973AM22
RA File Number	05AA04060275 AM22
Licence No and Date	0511003919/30/07/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued in meeting no. NC/4/MEET/Mar/202223/21 dt. 18.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	155 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	WATER PROOF CORPORATION PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00151930AM22
RA File Number	03AA04051767 AM22
Licence No and Date	0311005793/02/08/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter

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issued in meeting no. NC/4/MEET/Mar/202223/21 dt. 18.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	156 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BLUECRAFT AGRO PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00154332AM22
RA File Number	08AA04018214 AM22
Licence No and Date	0811002242/05/08/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 19.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	157 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VASUDHA CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00162242AM22
RA File Number	03AA04060075 AM22
Licence No and Date	0311006157/13/08/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	158 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	RISE CHEMICAL INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00164882AM22
RA File Number	06AA04005793 AM22
Licence No and Date	0611000649/17/08/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	159 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	CROPNOSYS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00165147AM22
RA File Number	03AA04052942 AM22
Licence No and Date	0311006257/18/08/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to give one last chance to the firm to appear for personal hearing and explain their case.

The case stand deferred.

Case No.	160 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ARIES DYE CHEM INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00169232AM22
RA File Number	08AA04013789 AM22
Licence No and Date	0811002365/24/08/2021

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Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	161 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ARCL ORGANICS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00170258AM22
RA File Number	02AA04020300 AM22
Licence No and Date	0211001130/25/08/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	162 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	SHIVANSHU SINTERED PRODUCTS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00177447AM22
RA File Number	05AA04073757 AM22
Licence No and Date	0511004527/06/09/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

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Location: DGFT(HQ)

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Case No.	163 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ACM NATURAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00178353AM22
RA File Number	10AA04009066 AM22
Licence No and Date	1011000523/07/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	164 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SWATI MENTHOL AND ALLIED CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00179930AM22
RA File Number	05AA04077175 AM22
Licence No and Date	0511004607/08/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	165 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	LUBRIZOL INDIA PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024

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Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00182644AM22
RA File Number	03AA04057802 AM22
Licence No and Date	0311006888/13/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

Case No.	166 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	UNIVERSAL OLEORESINS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00186546AM22
RA File Number	10AA04009441 AM22
Licence No and Date	1011000546/17/09/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	167 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PACIFIC QUARTZ SURFACES LLP
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00186601AM22
RA File Number	13AA04016435 AM22
Licence No and Date	1311000580/17/09/2021

Norms Committee Decision:

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The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 11.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	168 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GOPINATH CHEM-TECH LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00187901AM22
RA File Number	08AA04028875 AM22
Licence No and Date	0811002641/20/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 11.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	169 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00188475AM22
RA File Number	05AA04083370 AM22
Licence No and Date	0511004818/20/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	170 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	NEOGEN CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00190563AM22
RA File Number	03AA04023257 AM21
Licence No and Date	0311001709/22/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	171 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MADRAS FLUORINE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00195247AM22
RA File Number	04AA04023599 AM22
Licence No and Date	0411001532/27/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	172 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GANGWAL CHEMICALS PVT LTD

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Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00195406AM22
RA File Number	03AA04083647 AM22
Licence No and Date	0311007259/27/09/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 11.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	173 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	N A R SPICE PRODUCTS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00199457AM22
RA File Number	10AA04009485 AM22
Licence No and Date	1011000578/01/10/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	174 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	REX-TONE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00199983AM22
RA File Number	03AA04086075 AM22
Licence No and Date	0311007411/01/10/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on

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24.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	175 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MIRACLE STONEX PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00204365AM22
RA File Number	04AA04021250 AM22
Licence No and Date	0411001588/06/10/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to the DL issued on 19.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	176 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00205357AM22
RA File Number	10AA04009956 AM22
Licence No and Date	1011000595/07/10/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

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Case No.	177 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CROWN DECOR PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00219039AM22
RA File Number	08AA04033010 AM22
Licence No and Date	0811002931/20/10/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	178 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CROWN DECOR PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00219043AM22
RA File Number	08AA04033009 AM22
Licence No and Date	0811002932/20/10/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	179 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	CROPNOSYS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00225530AM22
RA File Number	03AA040112802 AM22
Licence No and	0311007930/25/10/2021

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Location: DGFT(HQ)

Date	

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	180 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00240831AM22
RA File Number	02AA04031971 AM22
Licence No and Date	0211001458/03/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	181 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	NEOGEN CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00004950AM23
RA File Number	NA
Licence No and Date	0311008343/08/11/2021

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms with file no HQRNORMAPPLY00004950AM23 for Advance Auth no. 0311008343 dated 08.11.2021. However, post fixation of norms for said Adv Auth had already been approved in NC Meeting no NC/4/MEET/Jan/202324/6 dated 12.01.2024. After detailed deliberations, the committee decided to reject this case and direct the firm to apply proper file for review of norms against decision of NC Meeting No NC/4/MEET/Jan/202324/6 dated 12.01.2024 or approach to the concerned RA for regularization of the

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mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	182 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00254081AM22
RA File Number	05AA040101052 AM22
Licence No and Date	0511006153/16/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued in meeting no. NC/4/Meet/Oct/202223/11 Dt. 03.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	183 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00261600AM22
RA File Number	34AA04009220 AM22
Licence No and Date	3411001432/22/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	184 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00261619AM22
RA File Number	02AA04034511 AM22
Licence No and Date	0211001535/22/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	185 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ARCL ORGANICS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00263272AM22
RA File Number	02AA04034598 AM22
Licence No and Date	0211001543/24/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	186 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00266062AM22

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RA File Number	342404000394 AM20
Licence No and Date	3411001458/26/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	187 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	GRAUER AND WEIL (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00271094AM22
RA File Number	03AA040127979 AM22
Licence No and Date	0311009061/01/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	188 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	KARJEN INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00271207AM22
RA File Number	02AA04034392 AM22
Licence No and Date	0211001569/01/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-

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reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	189 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00272743AM22
RA File Number	02AA04035385 AM22
Licence No and Date	0211001579/02/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	190 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00272758AM22
RA File Number	02AA04035384 AM22
Licence No and Date	0211001580/02/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	191 / NC/4/MEET/Jun/202425/6

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Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00272772AM22
RA File Number	02AA04035196 AM22
Licence No and Date	0211001581/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	192 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00272778AM22
RA File Number	02AA04035181 AM22
Licence No and Date	0211001582/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply. The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.	

Case No.	193 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	NEOGEN CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00004940AM23
RA File Number	NA
Licence No and Date	0311009260/07/12/2021
Norms Committee Decision:	

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Location: DGFT(HQ)

The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms with file no HQRNORMAPPLY00004940AM23 for Advance Auth no. 0311009260 dated 07.12.2021. However, post fixation of norms for said Adv Auth had already been approved in NC Meeting no NC/4/MEET/Jan/202324/6 dated 12.01.2024. After detailed deliberations, the committee decided to reject this case and direct the firm to apply proper file for review of norms against decision of NC Meeting No NC/4/MEET/Jan/202324/6 dated 12.01.2024 or approach to the concerned RA for regularization of the mentioned authorization.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	194 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	VICTORY CHEMICALS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00000631AM23
RA File Number	NA
Licence No and Date	0311009291/08/12/2021

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms with file no HQRNORMAPPLY00000631AM23 for Advance Auth no. 0311009291 dated 08.12.2021. However, post fixation of norms for said Adv Auth had already been considered in NC Meeting no NC/4/MEET/May/202324/3 dated 13.06.2023and for that DL reply has also been received. After detailed deliberations, the committee decided to reject this case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	195 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00280614AM22
RA File Number	342404000078 AM21
Licence No and Date	3411001523/09/12/2021

Norms Committee Decision:

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Location: DGFT(HQ)

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The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 20.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	196 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00286846AM22
RA File Number	08AX04000032 AM22
Licence No and Date	0811003432/15/12/2021

Norms Committee Decision:

The committee considered the case as pere agenda and noted that the firm has not replied to the DL issued in the meeting no. NC/4/Meet/ Feb/202324/8 dt. 29.02.2024. Hence, the committee decided to reject the case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	197 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	KWALICHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00287509AM22
RA File Number	03AX04000126 AM22
Licence No and Date	0311009525/16/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

Case No.	198 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	NEELIKON FOOD DYES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00292440AM22
RA File Number	03AA040119754 AM22
Licence No and Date	0311009658/21/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	199 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	ZIM LABORATORIES LIMITED.
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00297111AM22
RA File Number	50AX04000009 AM22
Licence No and Date	5011000343/24/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 05.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	200 / NC/4/MEET/Jun/202425/6
Case Status	Case Approved
Party Name	GREEN NATURAL EXTRACTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00301040AM22

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RA File Number	10AX04000019 AM22
Licence No and Date	1011000731/29/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided that RA concerned may take necessary action on the case, complying with policy circulars No. 5(RE-2013)/2019-2014 and 12/2015-2020, and usual HBP conditions.

Case No.	201 / NC/4/MEET/Jun/202425/6
Case Status	Case Deferred
Party Name	S.K.FLORESCENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00303160AM22
RA File Number	05AX04000366 AM22
Licence No and Date	0511007478/31/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to give one last chance to the firm appear for personal hearing and defer the case.

The case stands deferred.

Case No.	202 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	HERANBA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00002938AM23
RA File Number	03AX04002850 AM23
Licence No and Date	0311017633/03/09/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	203 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUNFLAG CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00005249AM23
RA File Number	05AX04002703 AM23
Licence No and Date	0511016519/23/12/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	204 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	MALLAK SPECIALTIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00005872AM23
RA File Number	03AX04004568 AM23
Licence No and Date	0311020915/23/01/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	205 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UNITED CHEMICAL COMPANY
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024

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HQ File Number	HQRNORM APPLY 00006216AM23
RA File Number	02AX04000612 AM23
Licence No and Date	0211003824/09/02/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.03.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	206 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SHARP MINT LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00006709AM23
RA File Number	05AX04003344 AM23
Licence No and Date	0511017592/02/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	207 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UNITED CHEMICAL COMPANY
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00006773AM23
RA File Number	02AX04000665 AM23
Licence No and Date	0211004001/06/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

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Case No.	208 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	UNITED CHEMICAL COMPANY
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00006774AM23
RA File Number	02AX04000671 AM23
Licence No and Date	0211004002/06/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	209 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	NICHINO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00006904AM23
RA File Number	09AX04001081 AM23
Licence No and Date	0911004667/10/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	210 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected

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Party Name	PACIFIC QUARTZ SURFACES LLP
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00006940AM23
RA File Number	13AX04000332 AM23
Licence No and Date	1311001794/13/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 17.04.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	211 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	BEE CHEMS
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00001966AM24
RA File Number	06AX04000102 AM24
Licence No and Date	0611002083/20/06/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 20.05.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	212 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	INDIA PESTICIDES LIMITED.
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00004572AM24
RA File Number	06AX04000111 AM24
Licence No and Date	0611002134/21/07/2023

Norms Committee Decision:

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The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.05.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	213 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	LUBRIZOL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00005740AM24
RA File Number	03AX04002745 AM24
Licence No and Date	0311027195/18/09/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.06.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

Case No.	214 / NC/4/MEET/Jun/202425/6
Case Status	Case Rejected
Party Name	SUMITOMO CHEMICAL INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jun/ 202425/ 6 and 02/07/2024
HQ File Number	HQRNORM APPLY 00009152AM24
RA File Number	03AX04005752 AM24
Licence No and Date	0311032231/15/03/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.06.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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